

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. NO. 257 OF 2016 IN
APPEAL NO. 109 of 2016**

Dated: 11th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s. Cauvery Hydro Energy Ltd.Appellant (s)
Versus
Karnataka Power Transmission Corporation Ltd. & Ors.Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Srishti Govil for R.1 & 2

ORDER

**I.A. NO. 257 OF 2016
*(Appl for hearing)***

Learned counsel for Respondent Nos. 1 and 2 seeks two weeks time to file reply to this I.A. She may file the same on or before 26.07.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 05.08.2016 after serving copy on the other side.

List this I.A. for hearing on **01.09.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**